Annexure-2

Name of the corporate debtor: Kamla Landmarc Motors Pvt Ltd Date of commencement of liquidation: 10/01/2019; List of stakeholders as on: 08/04/2019

List of unsecured financial creditors

(Amount in □)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent	Amount of any mutual		Amount of claim	n Remarks, if
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted	claim		rejected	verification	,
1	State Bank of India		22/02/2019	96,770,435.78	96,770,435.78	Receivable Incl Advance remittance to Hover Automotive India Pvt LTD. Immovable Property - Flat at Vile Parle & Santacruz . Personal Guarantee by Jitendra jain, Jinendra Jain, Siddhivinayak Dalvi, Third Party Guarantee by Ramesh Jain, Ketan Shah & Corporarate Guarantee by M/s Kamla Real Estate Hub Pvt Ltd. * Additional Info- Application filed for ABJ before DRT II, Mumbai in	Additonal Info- Application filed for ABJ before DRT II, Mumbai in respect of Bungalow in Pune (Mortgage ag. Housing Loan) Auctioned on 09/12/16, Surplus of						
2	HDFC Bank Ltd		27/02/2019	27,541,980.05	27,541,980.05	Guarantors - Jinendra Jain, Jitendra Jain & Corporate Guarantee by Kamla Real Estate Hub Pvt Ltd . HDFC Bank has invoked the corporate guarantee. Personal	Lien on All Booked Vehicles. Personal Guarantors - Jinendra Jain, Jitendra Jain & Corporate Guarantee by Kamla Real Estate Hub Pvt Ltd. HDFC Bank has invoked the corporate guarantee. Personal Guarantee By Siddhivinayak Dalvi.						
3	Mahindra & Mahindra Financial Services Ltd		22/02/2019	4,431,514.00	4,431,514.00	Personal Guarantee By Mr Jinendra Jain	Secured By Inventory of Vehicles , Personal Guarantee By Mr Jinendra Jain & Siddhivinayak Dalvi.						
				128,743,929.83	128,743,929.83	0 0	0	0	0	0	0 0		 D∐